

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.156/BB/2017	-	For compliance of office objections raised by registry	252(3)	Sanwa Tec Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------


49. *VHVK Law Partners*  
*Adv. Priya Jainwal*  
*8777 544465*

*Petitioner*

*Priya Jainwal*

**ORDER**

Counsel for Petitioner is present. She has filed memo and also filed Affidavit. She reported that, objections are complied. Issue notice to the ROC-Karnataka, Bangalore. Registry is directed to prepare notice. Petitioner Counsel is directed to collect the notice from the registry and to serve it on ROC alongwith Petitioner copy and annexure thereto and to file acknowledgement. List it on 08/12/2017.

  
**Member (T)**

  
**Member (J)**